

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 525 of 2020**

**IN THE MATTER OF:**

**Switching AVO Electro Power Ltd.**

**...Appellant**

**Versus**

**Ambient Computronics Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Abhay K. Das, Advocate.**

**For Respondent: Mr. Kumar Sumit and Mr. Chirag Gupta,  
Advocates for R-1.**

**O R D E R**  
**(Virtual Mode)**

**09.09.2020** The Learned Counsel for both sides may file their brief Written Submissions not more than three pages before the next date. Oral Submissions of the Learned Counsel for both sides will be heard on next date.

List the Appeal 'For Admission (After Notice)' on **25<sup>th</sup> September, 2020.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**